

No. J-11014/1/2022-Judicial/E.132484

Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 19th December, 2025

ORDER

The President is pleased to engagement of Mr. Samit Bishnoi, Advocate as Deputy Solicitor General of India for conducting Central Government litigations before Rajasthan High Court at Jaipur Bench with immediate effect from date of this Order, for a period of three years or until further orders, whichever is earlier.

2. The engagement and professional fee of the aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge as per OM No. J-16/202024-Judicial dated 16.10.2024. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to: -

1. PS to Hon'ble MoS (IC) L&J.
2. Sr.PPS to Law Secretary/All the Additional and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India, Ld. Solicitor General for India, All Addl. SGIs and all Deputy Solicitor General for India as per the list.
4. The Registrar, Jaipur Bench, High Court of Rajasthan.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGIs.
7. LIMBS team (limbssupport-dla@gov.in).
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / Spare copies.


(Ramesh Kairamkonda)
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